

Gram Sewaks

2019. Shri Rameshwar Tanti: Will the Minister of Community Development be pleased to state:

(a) whether it is a fact that in many States Harijans are called Gram Sewak and thus Gram Sewaks of the Community Blocks are treated alike in these States; and

(b) whether it is proposed to allot a proper designation to this category like other category of officers such as S.E.O., B.D.O. and other Extension Officers?

The Minister of Community Development (Shri S. K. Dey): (a) I am not aware of any State where any such misunderstanding exists.

(b) Does not arise.

Railway Bridges

2020. Shrimati Ha Palchoudhuri: Will the Minister of Railways be pleased to state:

(a) the age of the two existing railway bridges Nos. 20 and 30 on the Eastern Railway between Bagoola and Majdia Railway Stations of the Sealdah Division;

(b) when they were last inspected; and

(c) when they were last repaired?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) The age of bridges No. 120 and 130 (and not numbered 20 and 30) is about 95 years.

(b) On 26.7.57.

(c) In August, 1957.

Cancer Treatment

2021. Shri Brajeshwar Prasad: Will the Minister of Health be pleased to state:

(a) whether scientists in China have discovered a new antibiotic-antimycin "K" useful in combating cancer; and

(b) whether this drug has been imported into India?

The Minister of Health (Shri Narayana): (a) The Government of India have no information regarding the new antibiotic-antimycin "K".

(b) No, Sir.

Ravalgaon Sugar Factory

2022. Shri Jadhav: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that Ravalgaon Sugar Factory in Bombay State has taken bonds from agriculturists for the duration of five and seven years to supply sugar-cane;

(b) whether it is a fact that the company is compulsarily deducting Rs. 10 per ton as deposit as guarantee against these bonds; and

(c) whether Government have given permission to the company to do so?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The Ravalgaon Sugar factory has entered into mutual agreements with some of the cane cultivators, guaranteeing the purchase of cultivators' cane by the factory and supply of cane by the cultivators for five to seven years. These agreements do not stipulate any price for such purchase and supply as the cane price is fixed by the Government from year to year.

(b) No, Sir. The company has denied this allegation.

(c) Does not arise.

Miraj-Barsi Line

2023. { Shri D. A. Katti:
Shri B. K. Gaikwad:

Will the Minister of Railways be pleased to state:

(a) the steps taken to convert the meter gauge line between Miraj and Barsi Town to broad gauge;

(b) whether any proposals have been received from the public to divert